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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/527/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : ARUPPUKOTAI SRI JAYAVILAS LTD
NAME OF THE RESPONDENT(S) : SRI RENGHA CREATIVE APPARELS INDIA PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.) B. Dhanaraj -

for ph -

B. Dhanaraj
Sri. J. Shankar

SAM JAYARAJ HOUSTON
FOR
M/S. SARVABHAAUMAN
ASSOCIATES

COUNSEL FOR
CORPORATE
DEBTOR,

ORDER

Counsel for both the parties are present. Respondent Counsel filed revised schedule for payment; copy of which is given to the Counsel for the Petitioner. Counsel for the Petitioner prayed for time to seek instructions from his client. At request, matter is adjourned. Put up on **05.01.2018 at 10.30 A.M.**

sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk